

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No 7 of 2011 & 46 of 2011

Dated: 16th January, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Punjab State Power Corporation Ltd. Appellant (s)

Versus

P.S.E.R.C. ... Respondent (s)

Counsel for the Appellant (s): Mr.M.G. Ramachandran,
Mr. Anand K. Ganesan,
Ms. Sneha Venkataramani

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1

ORDER

At the request of the learned counsel for the parties, post the matter on 1st February 2012, along with Appeal No. 122 of 2011 for further hearing.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

KS

